## A.R.C. REPORT ON MACHINERY OI-GOVERNMENT

Written Answers

810. SHRr T. SEKDALINGAYAT Will the Minister of HOME APT AIRS be pleased to

a i wnetlier it is a fact that the report on the Machineiy of the Government was presented to the Prime Minister on the- 16th Septembei, 1968 by the Chairman of the Administrative Reforms Commission; and

l> if sc. what decisionj Government have taken on the report.'

THE MINISTER OF STATE TN THE M INISTRY OF HOME AFFAIRS | SHRI VIDYA CHARAN SHUKLAj : va) Yes, Sir.

fb) The report is undei examination.

## DREDGING IN PARADEEP PORT

811 SHRI BANKA BEHARY DAS: Will Minister of TRANSPORT AND SHIPPING be pleased to state:

how far tne propose] oi dredging in Paradeep Porl as recommended by Sukrani Committee has progressed; nnd

(b) by when the work will be under taken and when it will be completed?

THE MINISTER OF TRANSPORT AND SHIPPING (PROF. Y.K..R.V. RAO):

-. and ib; The Team of Experts which examined the Siltation problem al Paradip had suggested : ome immediate remedial measures and some long-term remedies. Pursuant to the recommendations conceining immeoiale remedies 1 measures, dredger "Mohana' of the Calcutta Port Commissioners was deputed to work at Paradip Port; the guarantee dry-docking repairs of the Port's own maintenance jdredger "Konarka" Were expedited and it u;r also fitted with a nozzle 10 facilitate stationary dredging. A orafi of 35 fi. widi LOA ol' 635 !\. has been resioi'ea on the 30th November, 1968. Steps have also been taken to obtain dreger .Visakha from the Visakhapatnam Pott Trust io dredge the shoal. She is expected io arrive al Paradip by about the 25th December, luhli

The long term recommendations relate io ihe provision of sand traps at the entrance in tlie vicinity of the Southern breakwater and in the soutii c f tlie entrance channel as also the widening of the turning circle so as tt) permit ships of 60,000 DWT. A Dutch firm and a Japanese firm have submitted their oilers for this dredging on a contract basis. The Dutch firm has since withdrawn its oiler. The offer of the Japanese firm is being examined by Government

to Questions

## SCHEDULED CASTE EMPLOYEES WORKING IN THE UTTAR PRADESH TRANSPORT DEPARTMENT

812; SHRI MAN SINGH VARMA: Will ihe Minister of TRANSPORT AND SHIPPING be pleased to state:

a tic total numbei of Class I. II, III and I\' employees belonging to the Scheduled Castes in each category, working at present in the Uttar Pradesh Transport Department;

- I) whether his number fulfils the conditioii under the rule regarding 18 per cent reservation; and
  - (c) il not. what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING SHRI BH ART DARSHAN): (a; to ic Tne information required is being collected Irom the I". P. Government and will be laid on the Table of the Sabha, when received

## CALCUTTA TRAMWAYS COMPANY

813. SHRI CHITTA BASU:

SHRI M. R. VENKATARAMAN: SHRI K. P. SUBRAMANIA MEN-NON:

SHRI A. P. CHATTERJEF:

Will the Minister of TRANSPORT <\ND SHIPPING be pleased to refer to ihe reply to the Starred Question <"v . 6\( 2 \) given in the Rajya Sabha On the 98th August, 1968 and state:

<sub>v</sub>a) whelher any steps have so far been taken by the Oocernmeiji of West Bengal with regard to the immediate take-over of the Ownership of the Calcutta Tramways Company: and

Ii ifso. the details thereof?